

[English]

Central Excise from Agricultural Products

2443. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of FINANCE be pleased to state :

(a) the contribution of various States to the Central Excise from agricultural products during 1992-93, state-wise;

(b) whether the Government propose to provide special assistance to the States making large contribution to the Central Excise revenue collection; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) No such data are maintained.

(b) At present no such proposal is under consideration.

(c) Does not arise

Smuggling of Narcotics and RDX

2444. SHRI SANDIPAN BHOGWAN THORAT : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware of increasing incidence of smuggling of narcotics and RDX by international agencies in India ;

(b) if so the effective and comprehensive steps taken to check the menace of the problem ;

(c) whether the Government are considering import of devices to be used at Ports/Airports and other sensitive check

points to check the increasing menace of smuggling of narcotics and RDX; and

(d) if so, the details of the proposals under consideration of the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) Yes, Sir . It cannot be categorically stated that incidence of smuggling of RDX and narcotics is increasing.

(b) The following particular steps have been taken to check smuggling : -

(i) Instructions have been issued to all enforcement agencies to maintain the utmost vigil and step up enforcement efforts under the stringent provisions contained in the various Acts. Training is being imparted to officers . Vehicles and communication equipment have been provided.

(ii) Under the chairmanship of State Home Secretary of NE Region, a coordination Committee has been constituted for periodical meeting with local Senior most officer of the Central and the State agencies .

(iii) For the purpose of coordination, nodal officers have been identified in all North-Eastern States .

(iv) Trafficking routes identified have been circulated to all agencies .

(v) A bilateral agreement with Myanmar has been signed in march, 1993 to provide for exchange of intelligence, etc .